

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 157 of 2013 & IA No. 231 of 2013

Dated : 29th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr. ..Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. C.K. Rai for RERC

ORDER

Heard Learned Counsel for the State Commission. Parties are directed to file their respective Written Submissions on or before 15.11.2013 after serving copy on the other side.

Post the matter for hearing the rejoinder submissions of the Appellant on **18.11.2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**